S. No	Title of the Project	Amount
73.	Studies on improvement in productivity and quality of hen eggs (Banaras Hindu University)	22,54,000
74.	Biochemical studies on lectins from tissue of leguminous plants and their interactions with Rhizobium surface plysaccharides (Aligarh Muslim University)	18,55,000
75.	Survey for Natural enemies of economically important leafhopper pests of Cultivated plants in India (Commenwealth Institute of Biological Control, Bangalore)	7,70,834
76.	Genetic evaluation and utilisation of wheat germplasm for breeding varieties resistant to Karnal bunt (Neovossia Indica) (Punjab Agricultural University)	17,35,300
77.	Cotton fibre tensible properties in relation to its morphological and fine structure parameters. (Cotton Technological Research Laboratory, Bombay)	2,72,000

Memorandum by Indian Federation of Working Journalists

1991. SHRI M. RAGHUMA
REDDY:
SHRI DHARAM PAL SINGH
MALIK:
SHRI SUBHASH YADAV:

Will the Minister of LABOUR be pleased to state:

- (a) whether the Indian Federation of Working Journalists have submitted any memorandum to the Wage Board containing various demands like higher wages, allowances, pension scheme etc. and if so, the details thereof; and
- (b) the reaction of Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). The Indian Federation of Working Journalists in their memorandum dated the 20th January, 1986 submitted to the Wage Board had demanded interim relief to all the Working Journalists including part time correspondents in every newspaper establishment irrespective of the class in which it is placed at the rate of Rs. 400 per month from 1.1.1984 and

that the payment of arrears of interim relief be made within two months from the date of direction from the Wage Board.

The Government has announced interim relief at the rate of 15 per cent of basic wages subject to minimum of Rs. 90.

Setting up of Commodity Boards

1992. SHRI M. RAGHUMA
REDDY:
SHRI DHARAM PAL SINGH
MALIK:
SHRI SUBHASH YADAV:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal under consideration of Government to set up Commodity Boards in the country for crops like cotton, wheat and paddy on the lines of Rubber and Tea Boards; and
 - (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) The country has achieved significant increase in the production of wheat, rice and cotton in the present system in which extension services are the responsibi-State Governments. Any lities of the change in this set up, by introducing a Board type of structure on the pattern of Rubber and Tea Boards, will not desirable.

Unclaimed Employees Provident Fund Contributions

M. RAGHUMA 1**9**93. SHRI REDDY: SHRI DHARAM PAL SINGH MALIK: SHRI SUBHASH YADAV:

Will the Minister of LABOUR be pleased to state:

- (a) the estimated unclaimed Employees Provident Fund contributions as on 31 October, 1986 throughout the country;
- whether Government have made any efforts to locate the genuine claimants of the E.P.F. contributions; and
- (c) if so, the amount paid to the subscribers from the unclaimed contributions during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHR! P. A. SANGMA): (a) The information as on 31 October, 1986 is not readily available. However, according to the EPF authorities, a sum of Rs. 16.29 crores was lying in their Unclained Deposit unclaimed Account as on 31.3.1986.

(b) Yes. Sir. The EPF authorities have been instructed to make all out efforts to locate the subscribers who have not preferred their claim. Claimants for about Rs. 10 60 crores have been identified by the EPF authorities.

(c) The information is as follows:

Amount	
Rs. 12.93 lakh	
Rs. 26.40 lakh	
Rs. 15 18 lakh	

Weak District Central Co-operative Banks

1994. SHRI M. RAGHUMA REDDY: SHRI SUBHASH YADAV:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether information about weak District Central Co-operative Banks has been compiled and if so, the details thereof; and
- (b) the steps proposed to be taken for rehabilitation and strengthening of District Central Co-operative Banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. As on 30th June, 1985, there were 166 weak District Central Cooperative Banks (DCCBs) and 9 weak State Cooperative Banks. The Statewise information is given in the statement below.

(b) With a view to examining the impact of the rehabilitation programme and suggesting remedial measures for improvement, evaluation studies have been undertaken by NABARD. Based on the study reports, NABARD in consultation with the respective State Governments, has drawn up a programme to improve the recovery performance of the weak District Central Cooperative Banks, to make them eligible for refinance facilities from NABARD. The programme, inter-alla, provides for blocking/segregation of hard core overdues to be recovered in five years, qualitative improvement in supervision over societies and management of these banks, concerted action for recovery of overdues from wilful defaulters etc.

Statement

S. No.	Name of the State	No. of weak DCCB
1	2	3
1. Andhra Pradesh		16
2.	Bihar	34